OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS TIS HAZARI COURTS : DELHI

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), following court rooms are hereby changed/allotted with immediate effect:-

| Sl. No. | Name of the Ld. Judicial Officer | From | То |
|---------|--|------|-----|
| 1. | Sh. Vishal Singh, Ld. ADJ-03 (West) | 349 | 314 |
| 2. | Ms. Shivali Sharma, Ld. ASJ-03 (West) | 314 | 349 |
| 3. | Ms. Kaveri Baweja Ld. District Judge (Commercial)-07, Central | 11 | 209 |
| 4. | Ms. Aditi Garg Ld. ASJ-06 (POCSO), West | 209 | 28 |
| 5. | Sh. Praveen Singh Ld. ADJ-11 (Central) | 323 | 110 |
| 6. | Sh. Rakesh Kumar – IV Ld. PO, MACT-02, West | 110 | 11 |
| 7. | Sh. Sunil Kumar Sharma Ld. ASJ-09 (West) | 113 | 323 |
| 8. | Sh. Mridul Gupta Ld. Administrative Civil Judge (Central) | 28 | 113 |

(MRIDÚL GŬPTA) Administrative Civil Judge (Central) Tis Hazari Courts, Delhi

No. 22146-201-1 /CTB/THC/2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.

2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.

- 3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hind & Library, THC, Delhi.
- 4. The concerned Ld. Presiding Officers.
- 5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
- 6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
- 7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
- 8. The Λ.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC.
- 9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
- 10. The Care Taker, West District, Tis Hazari Courts.
- 11. Telephone Operator, THC, Delhi.
- 12. Notice Boards, THC, Delhi (Through R & I Branch).

Administrative Civil Judge (Central) Tis Hazari Courts, Delhi (A) KEZ